38 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Kuldeep Sharma, is posted as 1st Additional Civil Judge (Jr. Div.), Udham Singh Nagar, in the vacant Court

No. 39 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Chandramani Rai, is posted as 2nd Additional Civil Judge (Jr. Div.), Udham Singh Nagar, in the vacant Court.

Pursuant to the Government of Uttarakhand Notification No. 573/

No. 40 UHC/ Admin. A/ 2008

XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Pradeep Kumar Mani, is posted as Additional Civil Judge (Jr. Div.), Khatima, Distt. Udham Singh Nagar, in the vacant Court.

No. 41 UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/

Pandey, is posted as 1st Additional Civil Judge (Jr. Div.), Kashipur, Distt. Udham Singh Nagar, in the vacant Court.

No. 42

UHC/ Admin. A/ 2008

Pursuant to the Government of Uttarakhand Notification No. 573/ XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Manmohan Singh, is posted as Civil Judge (Jr. Div.), Uttarkashi, in the vacant Court.

XXX-1-2008-25 (16)/2004 T.C. dated 21/02/2008, Sri Manish Kumar

Sd/-(V.K. Maheshwari) Registrar General.